

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th April, 2025

No.HC.VII-62/2023/2875/A: It is hereby notified that the Hon'ble Gauhati High Court has been pleased to depute Smti. Prateeksha Mohan, Sub-Divisional Judicial Magistrate (S), No. 1, Kamrup (M), Guwahati for anchoring the inauguration ceremony of the new Court Building at Dhubri on 26.04.2025. Smti. Mohan is entitled to TA/ DA admissible as per rules.

By Order,

Sd/- S. Dhar


REGISTRAR GENERAL(i/c)

Memo No.HC.VII-62/2023/2876-2885/A

Dated 24.04.2025

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Dhubri/Kamrup (M).
5. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
6. The Chief Judicial Magistrate, Kamrup (M).
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. Smti. Prateeksha Mohan, Sub-Divisional Judicial Magistrate (S), No. 1, Kamrup (M), Guwahati .
9. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
10. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.


24-04-2025
REGISTRAR GENERAL(i/c)
GAUHATI HIGH COURT,
GUWAHATI